

Annexure-7

Name of the corporate debtor: M.P. Enterprises and Associates Limited in liquidation Updated List of creditors 25/02/2025

List of operational creditors (Government Dues)
(Amount in ₹)

| Sl. No. | Details of Claimant | | Details of claim received | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|--------------------------------------|------------------|---------------------------|---------------------|--------------------------|----------------------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|--|
| | | Government Dept | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Employee State Insurance Corporation | ESIC | 22-03-2024 | 3,28,23,096 | 3,28,23,096 | ESIC | No | | 0 | 0 | | | Provisionally admitted |
| 2 | Profession Tax | PT | 05-06-2023 | 15,40,727 | 15,40,727 | PT | No | | 0 | 0 | | | |
| 3 | GST | GST | 20-03-2024 | 63,68,68,539 | 35,77,089 | | | | | | 18,12,686 | 63,14,78,764 | Rs 1812686 under appeal kept pending. The liability created after LCD rejected |
| 4 | TDS | TDS | 29-02-2024 | 26,160 | 26,160 | TDS | No | | 0 | 0 | | | |
| 5 | PF | EPFO | 16-04-2024 | 4,50,02,845 | | dues, Interest and damages | No | | | | | 4,50,02,845 | Claim received after due date |
| 6 | RTO | Pimpri Chinchwad | 30-04-2024 | 2,79,70,206 | | | | | | | | 2,79,70,206 | Claim received after due date |
| 7 | RTO | Pen Raigarh | 10-01-2025 | 1,51,93,919 | | Tax, Fine | No | | | | 1,51,93,918 | | Claim received after due date |
| 8 | RTO | Thane | 05-02-2025 | 9,48,55,221 | | Tax, Fine | No | | 0 | 0 | 9,48,55,221 | | Claim received after due date |
| Total | | | | 85,42,80,713 | 3,79,67,072 | - | - | - | - | - | 11,18,61,825 | 70,44,51,815.00 | - |

